

Contested commercial cases disposed during the month of May-2024

| Sr. No. | Court  | District | Court Room                                     | Case Type                                | Case No.          | Date Registration | Petitioner Name VS Respondent Name                           | Advocate                              | Advocate Mobile Number | Date Decision | Days for disposal | Whether Pre-Institution Mediation took Place | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of | Act/Section                                 |
|---------|--|----------|--|--|-------------------|-------------------|--|---------------------------------------|------------------------|---------------|-------------------|--|---|-----------------------------|---------------------------------|---|
| 1       | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | CENTRAL  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-2885/2021 | 18.08.2021        | ICIC BANK VS. RAJEEV KUMAR                                   | SH. MANISH YADAV & BIPUL KUMAR        | 9818030800, 9958429868 | 02.05.2024    | 988               | No   | Contested                               | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 34 of Arbitration Act, 1996 | OMP COMM-43/2020  | 18.03.2020        | MUKUL MITTAL VS. KOTAK MAHINDRA BANK                         | SH. DIGVIJAY & SH. MOHIT MONGA        | 9312313716, 9999495500 | 03.05.2024    | 1507              | No   | Contested                               | -----                       | -----                           | Petition U/s 34 of Arbitration & Conciliati |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-3981/2021 | 07.10.2021        | MADHU GUPTA VS. HITESH GARG                                  | SH. SANJAY GUPTA & SH. SANJAY GARG    | 9625302601, 9212193450 | 04.05.2024    | 940               | No   | Contested                               | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 34 of Arbitration Act, 1996 | OMP COMM-129/2019 | 21.12.2019        | BHAI RAM HOODA VS. SHRI RAM TRANSPORT FINANCE CO. LTD.       | MR. ADIL KHAN & MANOJ KUMAR           | 9811038828, 9811133644 | 06.05.2024    | 1598              | No   | Contested                               | -----                       | -----                           | Petition U/s 34 of Arbitration & Conciliati |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-321/2023  | 21.02.2023        | BHARTI BHAWAN PUBLISHERS VS. VIJAY BANSAL                    | SH. NIKHIL TRIPATHI & SH. O.P. FAISL  | 9899836932, 9810077771 | 08.05.2024    | 442               | No   | Contested                               | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                       | EX. COMM-282/2022 | 04.11.2022        | WINNER CONSTRUCTION PVT. LTD. VS. UNION OF INDIA             | SH. ADITYA KAPOOR & MS. IRASARORA     | 9891051888, 9810061880 | 10.5.2024     | 553               | No   | Contested                               | -----                       | -----                           | Execution Petition                          |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-968/2022  | 29.03.2022        | SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANTH | SH. DURJATI VERMA & SH. PRADEEP KUMAR | 9811667456, 9810243924 | 14.05.2024    | 777               | No   | Contested                               | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-377/2019  | 28.03.2019        | ANKIT GUPTA VS. ENGLISH PREMIUM                              | SH. GAURAV DUA AND SH. DUSHYANT KUMAR | 9654282361, 9958639641 | 24.05.2024    | 1884              | No   | Contested                               | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                       | EX-89/2021        | 05.02.2021        | MATSYA FINCAP PVT. LTD. VS. ABHISHEK GUPTA                   | MS. NIKITA KUMARI AND SH. R.R. JANGU  | 7503824163, 8752639485 | /69868/       | 1208              | No   | Contested                               | -----                       | -----                           | Execution Petition                          |
| 2       | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                    | CENTRAL  | 306  | CS (COMM)                                | 1746/2020         | 25-11-2020        | INOCORN DENMART VS. BUDDHA INSTITTUION                       | SH. AKSHEY SA                         | 1141253482             | 18-05-2024    | 1270              | NIL  | Contested                               | NIL                         | NIL                             | RECOVERY                                    |
| 3       | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL  | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM 1210/23   |                   | NITIN GUPTA V/S MCD & ORS                                    | SATENDER KUMAR SINGH                  | 9811161525             | 14.05.2024    | 256               | Yes  | DECREE                                  | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM 938/2023  | 08.06.2023        | AHSA RAM & SONS V/S PREM CHAND GUPTA                         | NITIN JAIN                            | 9999650755             | 30.05.2024    | 360               | Yes  | DECREE                                  | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM 150/2024  | 25.01.2024        | RISHI PAL SINGH V/S MCD                                      | S C P TYAGI                           | 9810231866             | 30.05.2024    | 240               | Yes  | DECREE                                  | -----                       | -----                           | Suit for Recovery                           |
|         |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM 1340/2022 | 27.05.2022        | BISHAN CHAND NARESH KUMAR V/S M/S BHAGIRATH MUTHA            | S C JAIN                              | 9810064980             | 09.05.2024    | 717               | Yes  | DISMISSED                               | -----                       | -----                           | Suit for Recovery                           |

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|---------|---|----------|--|-------------------|-------------------------|----------------------|---|------------------------|------------------------|------------------|-------------------|--|--|-----------------------------|-----------------------------|-------------------|
|         |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 975/2022        | 30.03.2022           | UNION BANK OF INDIA V/S AUTOPAINTS  | SUNITA SSSHARMA        | 9911730600             | 03.05.2024       | 765               | Yes  | DECREE                                 | -----                       | -----                       | Suit for Recovery |
| 4       | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04  | CENTRAL  | 304 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/1022/2023     | 13-07-2023           | SR FABRICS PROP. SNEH ROHIRA THROUGH ITS SPA VARUN ROHIRA Vs VARUN RAJENDRA AHUJA | MS. Jasmine Detwani    | 9910632676             | 07-05-2024       | 299 DAYS          | YES  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/1222/2023     | 05-09-2023           | PUNJAB NATIONAL BANK Vs M/S ALISHAN SAREES THROUGH ITS PROP MRS KHUSHNUMA         | SH. SUDHIR KUMAR SINGH | 9868927179             | 08-05-2024       | 246 DAYS          | YES  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 306 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/907/2023      | 05-06-2023           | HARI KISHAN GUPTA AND ANR. Vs JASVINDER SINGH                                     | SH. ROHIT SHARMA       | 9891373332             | 09-05-2024       | 339 DAYS          | YES  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 307 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/983/2023      | 04-07-2023           | MOHD MUYUNDDIN Vs SUNITA DEVI   | SH. RAJAT KOHLI        | 9212312405             | 17-05-2024       | 318 DAYS          | YES  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 308 EXTENSION BLOCK THC DELHI                  | RECOVERY          | Counter Claim/58/2023   | 21-09-2023           | SUNITA DEVI Vs MODH. MUYUNIDDIN   | SH. PAWAN SHARMA       | 9818156973             | 17-05-2024       | 239 DAYS          | NO   | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 309 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS DJ/6602/2018         | 29-11-2018           | M/S RADHEY SHAM TANDON MFG PVT LTD Vs ADITYA BIRLA NUVO LTD AND Anrs.             | SH. RAUNAK SATPATHY    | 8895501397             | 24.05.2024       | 2003 DAYS         | NO   | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
| 5       | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL  | 305 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/2221/2022     | 22-09-2022           | KIRAN INSTITUTE OF CAREER EXCELLENCE PVT. LTD. Vs STANDARD CHARTERED BANK         | Ravi Kumar             | 8130635102             | 01-05-2024       | 587               | ---  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | ARBITRATION       | OMP (I) (COMM.)/14/2023 | 13-01-2023           | AAKASH EDUCATIONAL SERVICES LIMITED Vs MR VIJAY KUMAR                             | ABHISHBK THA           | 8130077503             | 01-05-2024       | 474               | ---  | CONTESTED                              | NIL                         | NIL                         | ARBITRATION       |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/196/2023      | 31-01-2023           | SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI                                    | Saroj Kumar Jha        | 9818701001             | 02-05-2024       | 457               | ---  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/934/2023      | 08-06-2023           | UMESH TYAGI Vs MCD  | Anant Kr. Hajela       | 8860939496             | 08-05-2024       | 335               | ---  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | ARBITRATION       | OMP (COMM.)/173/2022    | 30-11-2022           | UNION OF INDIA Vs M/S MODERN RAILTECH EQUIPMENT MANUFACTURERS PVT LT              | AASHISHKUMAR           | 9313471929             | 05-05-2024       | 532               | ---  | CONTESTED                              | NIL                         | NIL                         | ARBITRATION       |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | ARBITRATION       | OMP (COMM.)/57/2023     | 21-04-2023           | NIMMALA SRIKANTH Vs SBICARDS AND PAYMENT SERVICES LIMITED                         | MEDHA SINGH            | 9666334744             | 06-05-2024       | 391               | ---  | CONTESTED                              | NIL                         | NIL                         | ARBITRATION       |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | RECOVERY          | CS (COMM)/1801/2022     | 18-07-2022           | LEVI STRAUSS COMPANY Vs ABHISHEK AHUJA  | PRAMOD KUMA            | 9718209970             | 07-05-2024       | 785               | ---  | CONTESTED                              | NIL                         | NIL                         | RECOVERY          |
|         |   |          | 305 EXTENSION BLOCK THC DELHI                  | ARBITRATION       | OMP (COMM.)/89/2020     | 14-08-2018           | FASHION FLAIR INTERNATIONAL PVT LTD AND ANR Vs SHARAD KUMAR BANUDA AND ANR        | Sanjay Rathi           | 9811075210             | 01-05-2024       | 2107              | ---  | CONTESTED                              | NIL                         | NIL                         | ARBITRATION       |

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|         |   |          | 305 EXTENSION BLOCK THC DELHI | RECOVERY       | CS (COMM)/507/2023  | 21-03-2023        | M/S JGGS METALS PVT LTD VS SHRI RAHUL MADAN                | RAKESH KANSA       | 7048983964             | 27-05-2024    | 433               | ---  | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |
|         |   |          | 305 EXTENSION BLOCK THC DELHI | ARBITRATION    | OMP (COMM.)/24/2024 | 21-03-2024        | N Balasubramanya Vs Sbi Card And Payments Services Ltd     | Ravinder Kumar     | 9136962104             | 29-05-2024    | 69                | ---  | CONTESTED                              | NIL                         | NIL                             | ARBITRATION                     |
| 6       | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL  | 410                           | ARB.COM        | 5/2019              | 02-11-2022        | NISHA SWAMI VS. AXIS BANK LTD.                             | Sh. Deepak Dhingra | 24319098/99            | 30.05.2024    | 1942 DAYS         | No   | Contested                              | NA                          | NA                              | U/S 34 OF ARBITRATION ACT       |
|         |   |          | 410                           | ARB.COM        | 139/2022            | 13.09.2022        | M/S. J.G. BRANDS VS. M/S. D.D. FASHION                     | Sh. Akshay Bhatia  | 9899098043             | 29.05.2024    | 624 DAYS          | No   | Contested                              | NA                          | NA                              | U/S 34 OF ARBITRATION ACT       |
|         |   |          |                               | CS (COMM)      | 5249/2021           | 14.12.2021        | icici bank vs shankar shah                                 | sh. Alok Kumar     | 9911000126             | 31.05.2024    | 559 days          | YES  | CONTESTED                              | NA                          | NA                              | RECOVERY OF MONEY               |
| 7       | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL  | 302                           | CS(COMM)       | 189/2023            | 30.01.2023        | M/S TRUPATI ELECTRICALS PVT. LTD. VS ABHILASHA ENTERPRISES | BHARAT BHUSHAN     | 9.91E+009              | 04.05.2024    | 460               | NA   | CONTESTED                              | NA                          | NA                              | SUIT FOR RECOVERY               |
|         |   |          | 302                           | CS(COMM)       | 376/2021            | 30.01.2021        | RAJNI KHUNTETA VS M/S TANEJA TPMMERS (P) LTD.              | ANKIT GUPTA        | 9.72E+009              | 22.05.2024    | 1207              | NA   | CONTESTED                              | NA                          | NA                              | SUIT FOR RECOVERY               |
|         |   |          | 302                           | CS(COMM)       | 1246/2023           | 18.09.2023        | RAJENDER KUMAR GUPTA VS ANIL KUMAR                         | NARESH GUPTA       | 9.81E+009              | 24.05.2024    | 249               | NA   | CONTESTED                              | NA                          | NA                              | SUIT FOR RECOVERY               |
| 8       | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08         | Central  | 308EXTENSION BLOCK THC        | RECOVERY       | CS-1443/2020        | 12.10.2020        | NITIN ARORA VS DINESH GUPTA                                | AMARJEET RAI       | NA                     | 02.05.2024    | 1298              | NO   | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |
|         |   |          | 308EXTENSION BLOCK THC        | RECOVERY       | CS DJ-747/2022      | 26.07.2022        | TECHSENSE LABS VS BW BUSINESS WORLD                        | AKHIL RANA         | NA                     | 03.05.2024    | 647               | NO   | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |
|         |   |          | 308EXTENSION BLOCK THC        | RECOVERY       | CS-1935/22          | 03.08.2022        | RADHO UHREN VS ROBIN                                       | NA                 | NA                     | 04.05.2024    | 640               | NO   | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |
|         |   |          | 308EXTENSION BLOCK THC        | RECOVERY       | CS-2843/19          | 04.12.2019        | LABORATE PHARMACEUTICALS VS ANROSE PHARMA                  | RAMA SHARMA        | NA                     | 09.05.2024    | 1618              | NO   | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |
|         |   |          | 308EXTENSION BLOCK THC        | RECOVERY       | CS-312/23           | 21.02.2023        | GIRISH KUMAR JAIN VS RAKESH MARWAH                         | ANJALI NEHRA       | NA                     | 15.05.2024    | 449               | NO   | CONTESTED                              | NIL                         | NIL                             | ARBITRATION AND CONILIATION ACT |
|         |   |          | 308EXTENSION BLOCK THC        | TRADE MARK ACT | CS-2121/19          | 04.07.2019        | ZINO DAVIDOFF SA VS RAMSONS PERFUMENS                      | KG BANSAL          | NA                     | 18.05.2024    | 1780              | NO   | CONTESTED                              | NIL                         | NIL                             | TRADE MARK ACT                  |
|         |   |          | 308EXTENSION BLOCK THC        | RECOVERY       | CS-602/23           | 10.04.2023        | MOHIT RAJPAL VS MY TAXI INDIA LTD                          | RAJESH BHATIA      | NA                     | 20.05.2024    | 406               | NO   | CONTESTED                              | NIL                         | NIL                             | RECOVERY                        |

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| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09  | Central  | 309 THIRD FLOOR EXTENTION BLOCK | CS         | CS (COMM)/488/2023   | 20-03-2023           | SH MANOJ KUMAR Vs SH   | RAKESH BHALLI   | 9811020050             | 22-05-2024       | 429               |  | CONTESTED                              |                             |                                 |               |
|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS         | CS (COMM)/1649/2022  | 05-07-2022           | M/S RAJAN INDUSTRIES   | GUNJAN BANSA    | 9953440724             | 03-05-2024       | 668               |  | CONTESTED                              |                             |                                 |               |
|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS         | CS (COMM)/1093/2023  | 27-07-2023           | ASHISH SINGHAL Vs ICIC   | Mordhwaj(P),    | 7982437742             | 21-05-2024       | 299               |  | CONTESTED                              |                             |                                 |               |
|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS         | CS (COMM)/2347/2022  | 15-10-2022           | VIVA BOOKS PRIVATE LIM   | Narender Vashis | 9811140704             | 24-05-2024       | 587               |  | CONTESTED                              |                             |                                 |               |
|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS         | CS (COMM)/2523/2022  | 21-11-2022           | SHUDAI LALWANI Vs SH   | SONA KHANNA     | 9582772379             | 10-05-2024       | 536               |  | CONTESTED                              |                             |                                 |               |
| 10      | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT     | Central  | 307                             | Civil      | CS (COMM)/867/2022   | 10-03-2022           | THE RED FOX CABLES ENTERPRISES Vs KENT INDUSTRIES                    | Abhijeet Mishra |                        | 04-05-2024       | 786               | Yes  | Contested                              | 04-05-2024                  | 0                               |               |
|         |   |          | 307                             | Civil      | CS (COMM)/743/2021   | 02-03-2021           | MUKESH KUMAR KASHYAP Vs OBEROI ELECTRIC AND MACHINERY STORES AND ORS | Ranjan Doshi    |                        |                  | 13-05-2024        | 1168   | Yes                                    | Contested                   | 13-05-2024                      | 0             |
| 11      | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT   | Central  | 310                             | CS (COMM)  | CS (COMM)/3735/2021  | 27/09/21             | REETA JAIN Vs RAVINDRA   | SINGH           |                        | 09-05-2024       | 955               | -  | Contested                              | -                           | -                               | Recovery of   |
|         |   |          | 310                             | CS (COMM)  | OMP (COMM.)/176/2023 | 11/12/23             | Inder Juneja Vs Sbi Cards A  | Rishi Kumar     | 9718844435             | 14-05-2024       | 155               | -  | Contested                              | -                           | -                               | Arbitration & |
|         |   |          | 310                             | OMP (COMM) | CS (COMM)/3993/2021  | 07/10/21             | M/S NARAIN FOODS Vs RA   | Sanjay Garg     | 9212193450             | 28-05-2024       | 964               | -  | Contested                              | -                           | -                               | Recovery of   |
|         |   |          | 310                             | CS (COMM)  | CS (COMM)/4512/2021  | 01-11-2021           | ICICI BANK LIMITED Vs M/S ENGLISH PREMIUM AND ORS                    |                 |                        | 31-05-2024       | 942               | -  | Contested                              | -                           | -                               | Recovery of   |
| 12      | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT   | Central  | 401                             | CS(COMM)   | 2078/2022            | 01.09.2022           | M/S DELTA AIR FRIEGHT PVT LTD V/S M/S LARK LABORATORIES              | ARVIND MISHRA   | 8368259391             | 02.05.2024       | 609               | NIL  | NIL                                    | NIL                         | NIL                             |               |
|         |   |          | 401                             | CS(COMM)   | 2224/2022            | 22.09.2022           | VINAY GUPTA V/S M/S NARANG TYRE SALES                                | KAPIL ANAND     | 9971194200             | 16.05.2024       | 602               | NIL  | NIL                                    | NIL                         | NIL                             |               |
| 13      | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT      | Central  | 402                             | CIVIL      | CS (COMM)/313/2023   | 21-02-2023           | SHIVANI ENTERPRISES VS. RISHAB COLLECTION                            | ARVIND KUMAR    | 9810680082             | 09-05-2024       | 77 DAYS           | ---  | DECREED                                | NIL                         | NIL                             |               |
| 14      | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 201 Extn Block                  | CS(Comm)   | CS (COMM)/391/2022   | 26-05-2022           | STATE BANK OF INDIA Vs SHRI SUDHIR SHARMA                            | Mukesh Ranjan   | 9811756351             | 09-05-2024       | 714               | Yes  | DEGREE                                 | Nil                         | Nil                             |               |

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|         |   |          |                | CS(Comm)  | CS (COMM)/627/2019 | 24-12-2019           | M/S MLK MEGA RETAIL PVT LTD Vs AKSHAT KEDIA PROP M/S BLUE SAINT                              | SUBASH CHANDRA(P), | 9810459344             | 10-05-2024       | 1599              | Yes  | JUDGEMENT                              | Nil                         | Nil                         |             |
|         |   |          |                | CS(Comm)  | CS (COMM)/930/2022 | 29-11-2022           | UNION BANK OF INDIA Vs ANUPAMA PAHWAN AND ANR  | Subhash Chandra    | 9810459344             | 30-05-2024       | 548               | Yes  | DECREE                                 | Nil                         | Nil                         |             |
|         |   |          |                | CS(Comm)  | CS (COMM)/650/2023 | 31-08-2023           | HINDUSTAN GLASS WORKS LTD Vs JUGAL KISHOR KHURANA AND ANR                                    |                    | 9811352998             | 31-05-2024       | 274               | Yes  | DECREE                                 | Nil                         | Nil                         |             |
| 15      | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West     | 209 Extn Block | CS COMM   | CS (COMM)/265/2020 | 16-10-2020           | RACHNA CHHABRA PROP OF THE FIRM MS PEE AAR ENTERPRISES Vs ANAJANI KUMAR THAKUR PROP MS       | SANJAY LUTHRA      | 921313127              | 24-05-2024       | 1278 days         | No   | Contested                              | NIL                         | NIL                         |             |
|         |   |          |                | CS COMM   | CS (COMM)/304/2021 | 17-07-2021           | ARCING SOLUTIONS INDIA PRIVATE LIMITED Vs RITESH CHAUHAN PROPRIETOR KRISHNA TRADING COMPANY  | SANDEEP BANGA      | 9911315304             | 10-05-2024       | 1030 days         | No   | Contested                              | NIL                         | NIL                         |             |
|         |   |          |                | CS COMM   | CS (COMM)/338/2021 | 12-08-2021           | SHARVAN KUMAR VS M/S B.M. PRODUCTS   | MANEESH GUMBER     | 9911315304             | 31-05-2024       | 1003 DAYS         | No   | Contested                              | NIL                         | NIL                         |             |
| 16      | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West     | 203 Extn Block | Recovery  | CS (COMM)/300/2023 | 29-03-2023           | M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI | VISHNU DUTT        | 9810910048             | 01-05-2024       | 399               |  | Contested                              | SAME DAY                    | SAME DAY                    |             |
|         |   |          |                | Recovery  | CS (COMM)/179/2022 | 02-03-2022           | DIAMOND MODULAR P. LTD. Vs YASH ARORA PROP. M/S SIDDHI VINAYAK TRADERS                       |                    |                        | 06-05-2024       | 796               |  | Contested                              | SAME DAY                    | SAME DAY                    |             |
|         |   |          |                | Recovery  | CS (COMM)/211/2023 | 28-02-2023           | UNION BANK OF INDIA Vs M/S SUNITA ENTERPRISES  | DEEPAK GUPTA       | 9312292558             | 07-05-2024       | 434               |  | Contested                              | SAME DAY                    | SAME DAY                    |             |
|         |   |          |                | Recovery  | CS (COMM)/59/2023  | 16-01-2023           | UNION BANK OF INDIA Vs LATE. AZAD AHMED ANSARI   | K.S. RANOT         | 9.891E+010             | 09-05-2024       | 479               |  | Contested                              | SAME DAY                    | SAME DAY                    |             |
|         |   |          |                | Recovery  | CS (COMM)/393/2023 | 17-05-2023           | M/S. PAUL MOTORS Vs RST FUEL DELIVERY PRIVATE LIMITED  | AMAN DHYANI        | 9717464364             | 09-05-2024       | 358               |  | Contested                              | SAME DAY                    | SAME DAY                    |             |
| 17      | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)      | West     | 202 Extn Block | CS (COMM) | CS (COMM)/188/2021 | 17/03/21             | OZONE OVERSEAS PRIVATE LTD Vs MR OM PRAKASH SACHDEVA   | MAHESH KATYAYEN    | 9810133604             | 04/05/24         | 1144              | NA   | DECREED                                | Nil                         | Nil                         |             |
|         |   |          |                | CS (COMM) | CS (COMM)/337/2020 | 19/11/20             | SARA HEALTHCARE PVT. LTD. Vs M/S. HICARE POLYMERS PVT. LTD.                                  | NEERAJ GUPTA       | 9811267045             | 06/05/24         | 1264              | NA   | DECREED                                | Nil                         | Nil                         |             |
|         |   |          |                | CS (COMM) | CS (COMM)/648/2021 | 13/12/21             | GALAXY AUTOMOBILES PVT LTD Vs DACE ENERGY P LIMITED AND ANR                                  | VIPIN SINGHANIA    | 46593645               | 09/05/24         | 878               | NA   | DECREED                                | Nil                         | Nil                         |             |
|         |   |          |                | Misc. DJ  | Misc DJ/207/2024   | 12/03/24             | DEEPAK BANSAL Vs ADITYA MOULDS AND ANRS  | JAI PRAKASH        | 9868219182             | 15/05/24         | 64                | NA   | DISMISSED                              | Nil                         | Nil                         |             |

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|---------|--|----------|----------------|--------------------|--------------------|-------------------|---|---------------------|------------------------|---------------|-------------------|--|--|-----------------------------|-----------------------------|-------------|
|         |  |          |                | CS (COMM)          | OMP (COMM)/22/2022 | 26/07/22          | TIKA RAM Vs AU SMALL FINANCE BANK LTD.  | NAVEEN KUMAR        | 921273067              | 18/05/24      | 662               | NA   | PLAINT RETURNED                        | Nil                         | Nil                         |             |
|         |  |          |                | CS (COMM)          | CS (COMM)/302/2022 | 25/04/22          | SURESH KUMAR TANEJA Vs RACHIT KATYAL  | SATYAM THAREJA      | 8711097019             | 18/05/24      | 754               | NA   | DECREED                                | Nil                         | Nil                         |             |
|         |  |          |                | Misc. DJ           | Misc DJ/275/2023   | 01/05/23          | IDBI BANK LTD. Vs SH. TARUN SHARMA  | ANTESH KUMAR MISHRA | 8800963832             | 20/05/24      | 385               | NA   | DISMISSED                              | Nil                         | Nil                         |             |
|         |  |          |                | CS (COMM)          | CS (COMM)/482/2022 | 08/06/22          | FARMAN HUSAIN Vs PYARE MIAN   | ZAINUL ABIDDEN      | 9911697827             | 28/05/24      | 720               | NA   | DISMISSED                              | Nil                         | Nil                         |             |
|         |  |          |                | CS (COMM)          | CS (COMM)/483/2022 | 08/06/22          | FARMAN HUSAIN Vs PYARE MIAN   | ZAINUL ABIDDEN      | 9911697827             | 28/05/24      | 720               | NA   | DISMISSED                              | Nil                         | Nil                         |             |
|         |  |          |                | CS (COMM)          | CS (COMM)/890/2022 | 11/11/22          | SATYAPAL MITTAL Vs VIMLASH KUMAR JANGIR   | SANJEEV KUMAR       | 8898506810             | 31/05/24      | 567               | NA   | DECREED                                | Nil                         | Nil                         |             |
| 18      | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)            | West     | 210 Extn Block | CS (COMM)/901/2023 | 901/2023           | (COMM)/901/2023   | State Bank Of India Vs Manish   | Ashok Kumar Bahl    | 9810019614             | 31.05.2024    |                   |  | Decreed                                |                             |                             |             |
| 19      | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 403 Extn Block | CS (COMM)/571/2019 | CS (COMM)/571/2019 | 30-11-2019        | M/S SOHEIL STAR GMBH Vs M/S BAJAJ INFOCOM PVT LTD AND ORS                                     |                     |                        | 21-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/292/2022 | CS (COMM)/292/2022 | 22-04-2022        | SHRI SAHIL GUPTA PROP M/S AUTO CARE ENTERPRISES Vs SHRI GANGA SAGAR SINGH                     |                     |                        | 01-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/419/2022 | CS (COMM)/419/2022 | 01-06-2022        | AASHISH SETHI PROP OF ESF SECURITAS Vs MUNICIPAL CORPORATION OF DELHI                         |                     |                        | 06-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/821/2022 | CS (COMM)/821/2022 | 13-10-2022        | M/S RAJ READY CONCRETE WORKS PVT. LTD. Vs SH. SRI BHAGWAN                                     |                     |                        | 02-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/850/2022 | CS (COMM)/850/2022 | 27-10-2022        | PESCO INDUSTRIES Vs DR. PARTH BIOTECH   |                     |                        | 17-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/852/2022 | CS (COMM)/852/2022 | 31-10-2022        | M/S SHRI BALAJI ENTERPRISES THROUGH ITS PROPRIETOR SH. VIJAY GUPTA, THROUGH SPA KISHAN LAL Vs |                     |                        | 29-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/864/2022 | CS (COMM)/864/2022 | 03-11-2022        | SANDEEP GUPTA Vs SAIPI CONVEYOR SYSTEM  |                     |                        | 24-05-2024    |                   |  | Contested                              |                             |                             |             |
|         |  |          |                | CS (COMM)/829/2023 | CS (COMM)/829/2023 | 01-11-2023        | DEVENDER KUMAR GARG Vs IFFCO Tokio General Insurance Co. Ltd.                                 |                     |                        | 13-05-2024    |                   |  | Contested                              |                             |                             |             |

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|---------|---|-----------|------------|--|----------------------|-------------------|--|------------------|------------------------|---------------|-------------------|--|--|-----------------------------|---------------------------------|---------------------------------------|
| 20      | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01   | NEW DELHI | 1          | CS(COMM)   | 664/2022             | 30.07.2022        | UNION BANK OF INDIA VS. M/S URBAN KITCHEN  | UZAIR ILAHI      | 9953045052             | 21.5.2024     | 661               | YES  | DECREED                                | N/A                         | N/A                             | RECOVERY OF MONEY                     |
|         |   |           |            | CS(COMM)   | 528/2022             | 06.06.2022        | M/S SHARDA MA ENTERPRISES PVT. LTD. VS. M/S GROVER FUELS PRIVATE LITED             | KUMAR VIKRAM     | 9810903831             | 22.05.2024    | 716               | YES  | DISMISSED                              | N/A                         | N/A                             | RECOVERY OF MONEY                     |
|         |   |           |            | OMP(COMM)  | 42/2023              | 20.03.2023        | SMIFS LIMITED VS. MR. SUDHIR GARG  | PRATIKSHA SHARMA | 9818573748             | 18.05.2024    | 425               | NO   | DISPOSED                               | N/A                         | N/A                             | U/S 34                                |
|         |   |           |            | OMP(COMM)  | 22/2024              | 31.01.2024        | TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.      | DEEPANKUR SONDHI | 9811535820             | 20.05.2024    | 110               | NO   | DISPOSED                               | N/A                         | N/A                             | U/S 34                                |
|         |   |           |            | OMP(COMM)  | 23/2024              | 31.01.2024        | TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.      | DEEPANKUR SONDHI | 9811535820             | 20.05.2024    | 110               | NO   | DISPOSED                               | N/A                         | N/A                             | U/S 34                                |
| 21      | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)    |           | 25         | OMP-COMM   | 40/2023              | 18.03.2023        | NITESH KUMAR SINHA VS. HOME CREDIT INDIA FINANCE PVT. LTD.                         | SH. ANURAG SINGH | 9716913648             | 21.05.2024    | 356               | NA   | CONTESTED                              | NA                          | NA                              | U/S 34 ARBITRATION & CONCILIATION ACT |
|         |   |           |            | COUNTER CLAIM                                      | 33/2021              | 16.10.2021        | AUTOPASS INDIA VS. SP SAFE CONTROL SYSTEM PVT. LTD.                                | MS. ANUBHA GOEL  | 9716985782             | 28.05.2024    | 1174              | NA   | CONTESTED                              | NA                          | NA                              | COUNTER CLAIM                         |
|         |   |           |            | CS COMM  | 106/2021             | 12.03.2021        | SP SAFE CONTROL SYSTEM PVT. LTD. VS. AUTO PASS INDIA                               | MASOOD ALAM      | 9811241242             | 28.05.2024    | 431               | NA   | CONTESTED                              | NA                          | NA                              | SUIT FOR RECOVERY                     |
|         |   |           |            | CS COMM  | 185/2023             | 31.03.2023        | CANARA BANK VS. A. P. ENTERPRISES  | SUMIT SAURAV     | 7042039746             | 31.05.2024    | 428               | NA   | CONTESTED                              | NA                          | NA                              | SUIT FOR RECOVERY                     |
| 22      | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 |           | 24         | OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/121/2023 | 06/09/2023        | NATIONAL HEALTH AUTHORITY Vs INTERMARC   | RAM KAWAR        | 9810600928             | 07/05/2024    | 244               | NO   | PETITION DISMISSED                     | Nil                         | Nil                             | OBJECTION U/S 34 OF ARBITRATION &     |
|         |   |           |            | OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/76/2021  | 17/08/2023        | P K BHATIA Vs HSC I LTD  | AMIT SARKAR      | 921119738              | 09/05/2024    | 266               | NO   | PETITION DISMISSED                     | Nil                         | Nil                             | OBJECTION U/S 34 OF ARBITRATION &     |
|         |   |           |            | SUIT FOR RECOVERY                                  | CS (COMM.)/409/2021  | 29/09/2021        | PREM KUMARI Vs ASTIVA CAPITAL MARKET PVT LTD                                       | Varun Gupta      | 9818602771             | 18/05/2024    | 962               | YES  | DECREED                                | Nil                         | Nil                             | SUIT FOR RECOVERY U/S 17 CPC          |
|         |   |           |            | OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/45/2019  | 25/02/2019        | BRAR RICE MILLS GONIANA MANDI Vs FOOD CORPORATION OF INDIA                         | Sanchar Anand,   | NOT AVAILABLE          | 21/05/2024    | 1912              | NO   | PETITION ALLOWED                       | Nil                         | Nil                             | OBJECTION U/S 34 OF ARBITRATION &     |
|         |   |           |            | SUIT FOR RECOVERY                                  | CS (COMM.)/454/2020  | 13/10/2020        | M/S SUNRISE. FREIGHT FORWARDERS PVT. LTD. Vs M/S. GLOBAL STONES PVT. LTD. SEZ UNIT | Manish Kohli,    | 9810005591             | 21/05/2024    | 1316              | YES  | DECREED                                | Nil                         | Nil                             | SUIT FOR RECOVERY U/S 17 CPC          |
|         |   |           |            | SUIT FOR RECOVERY                                  | CS (COMM.)/455/2020  | 13/10/2020        | M/S. SUNRISE FREIGHT FORWARDERS PVT. LTD. Vs GLOBAL STONES PVT LTD                 | Manish Kohli,    | 9810005591             | 21/05/2024    | 1316              | YES  | DECREED                                | Nil                         | Nil                             | SUIT FOR RECOVERY U/S 17 CPC          |

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|---------|--|----------|------------------------|--|----------------------|-------------------|---|----------------------------------|---------------|---------------------|--|--|-----------------------------|-------------------------------|-------------|--|
|         |  |          |                        | OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/120/2022 | 23/07/2022        | NIRMAL BANG COMMODITIES PVT. LTD. Vs MR. GOUTAM SANTARA   | Kanishk Aggarwal,                | 9999966252    | 21/05/2024          | 668  | NO                                     | PETITION ALLOWED            | Nil                           | Nil         | OBJECTIO N U/S 34 OF ARBITRATI ON &                  |
|         |  |          |                        | SUTT FOR TRADEMARKS                                | CS (COMM.)/290/2022  | 21/03/2022        | PUMA SE Vs ANMOL KADAM AND ORS.                           | Shivangi Kohli,                  | NOT AVAILABLE | 31/05/2024          | 802  | YES                                    | DECREED                     | Nil                           | Nil         | SUIT FOR TRADEMA RKS U/S 134 & 135                   |
| 23      | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)               | SOUTH    | 12, New Court Block-I  | Civil Suit   | CS (COMM)/81/2024    | 21-2-24           | Kapoor Sons And Co Vs Supermarche 37 Traders Lp           | surinder goel(P)                 | 9810100554    | 10-05-24            | 79   | Yes                                    | DECREED                     | NIL                           | NIL         | SC/ST(Prev ention of atrocities) Act 1989-- ORDER 39 |
|         |  |          | 12, New Court Block-I  | Civil Suit   | CS DJ/101/2020       | 12-2-24           | NEELAM BHAITIANI Vs LINKY DHINGRA                         | ALOK KUMAR AND YASHVIR SETHI(P), | 9810119279    | 18-05-24            | 96   | Yes                                    | DECREED                     | NIL                           | NIL         | Possession & Perpetual & Mandatory Injunction--      |
|         |  |          | 12, New Court Block-I  | Civil Suit   | CS (COMM)/192/2022   | 10-3-22           | CANARA BANK Vs SATISH KUMAR SHARMA                        | ankur aggarwal(P),               | 9871777769    | 15-05-24            | 797  | Yes                                    | DECREED                     | NIL                           | NIL         | Civil Cases--COMMERC IAL,SUI                         |
|         |  |          | 12, New Court Block-I  | Civil Suit   | CS (COMM)/245/2023   | 27-4-23           | CANARA BANK Vs ABHISHEK ANAND                             | ankur aggarwal(P)                | 9871777769    | 10-05-24            | 379  | Yes                                    | DECREED                     | NIL                           | NIL         | Civil Cases--COMMERC IAL,SUIT                        |
|         |  |          | 12, New Court Block-I  | Civil Suit   | CS (COMM)/425/2020   | 22-12-20          | AJIT KUMAR SHARMA Vs RAVISH MALIK                         | VIKRAM GUJRAL(P),                | 9999439869    | 10-05-24            | 1235   | Yes                                    | DECREED                     | NIL                           | NIL         | Recovery of Money-- ORDER,IV, CPC                    |
|         |  |          | 12, New Court Block-I  | Civil Suit   | CS (COMM)/599/2022   | 19-10-22          | AJIT SINGH Vs AM WEBSHOP INDIA PVT LTD                    | BLJENDER PRATAP SINGH            | 9868777487    | 15-05-24            | 574  | Yes                                    | DECREED                     | NIL                           | NIL         | Recovery of Money-- COMMERC IALCOURT, ACT,           |
|         |  |          | 12, New Court Block-I  | Civil Suit   |                      | 17-1-23           | CLASSIC INFRASOLUTIONS PVT LTD Vs S S TECHNOCRATS PVT LTD | NOT AVAILABLE                    | NOT AVAILABLE | 13-05-24            | 482  | Yes                                    | DISMISSED                   | NIL                           | NIL         | Arbitration and Conciliation Act 1940-3              |
|         |  |          | 12, New Court Block-I  | Civil Suit   |                      | 30-11-21          | FIRST GLOBAL STOCK BROKING PVT LTD Vs TARUN GUPTA         | MANSI SOOD                       | 9717216887    | 22-05-24            | 904  | Yes                                    | DISMISSED                   | NIL                           | NIL         | Arbitration & Conciliation Act, 1996-- 34            |
| 24      | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH    | 6, New Court Block-I   | Commercial   | OMP (COMM) 34/2023   | 30-5-23           | SNT DECOR CO VS KOTAK MAHINDRA PRIME LTD                  | HAIDER ALI                       | 9953614060    | 02-05-24            | 338  | YES                                    | ALLOWED                     | Not Filed                     | N.A.        | SECTION 34 A & C ACT                                 |
|         |  |          | 6, New Court Block-I   | Commercial   | CS (COMM) 407/2020   | 18-12-20          | DR S S ANAD VS CLEARMEDI HEALTH CARE PVT LTD              | PRIYANKA DAGAR                   | 9718242119    | 03-05-24            | 1232   | YES                                    | DECREED                     | Not Filed                     | N.A.        | Suit for recovery                                    |
|         |  |          | 6, New Court Block-I   | Commercial   | OMP (COMM) 37/2023   | 5-6-23            | YOGESH DAVANGREER ADEVAPPA VS PNB HOUSING FINANCE LTD     | SAKET GOGIA                      | 9739046560    | 27-05-24            | 357  | N/A                                    | DISMISSED                   | Not Filed                     | N.A.        | SECTION 34 A & C ACT                                 |
| 25      | SH. SANDEEP YADAV  | South    | 17, New Court Block-I  | Petition U/s 34                                    | OMP (COMM.)/32/2019  | 2-12-19           | AERO CLUB VS M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. | POONAM LAU                       | 9811149832    | 31-05-24            | 1642   | NA                                     | Contested                   | NA                            | NA          | Petition Under Section 34                            |
| 26      | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                     | South    | 29, New Court Block-II | Commercial   | Misc DJ/279/2023     | 23-12-23          | Ashok Kumar Vs TISANE BEVERAGES PVT LTD AND ORS.          | Ankur Sharma                     | 8130056237    | 15-05-24            | 144  | No                                     | Contested                   | Not Filed                     | N.A.        | -  |

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|---------|--|------------|------------------------|-----------------|------------------------|-------------------|---|---|------------------------|---------------|-------------------|--|--|-----------------------------|---------------------------------|-----------------------------------|
|         |  |            | 29, New Court Block-II | Commercial      | CS (COMM)/535/2023     | 22-9-23           | PUNJAB NATIONAL BANK Vs SHARAD KUMAR  | Vikram Gola                             | 9811244209             | 29-05-24      | 250               | No   | Contested                              | Not Filed                   | N.A.                            | -                                 |
| 27      | SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT) | South      | 40, New Court Block-II | Commercial      | CS/COMM/333/2019       | 17-10-20219       | RADO URHENAG VS ASHOK KUMA  | SH. S. K.BANSAL                         | 011-26843455           | 02-05-2024    | 1659              | -  | Decreed/Contested                      | -                           | -                               | suit for trade mark and coy right |
|         |  |            | 40, New Court Block-II | Commercial      | CS/COMM/4/2023         | 03-01-2023        | M/S DEEKSHA OFFICE SYSTEMS VS M/S K. S. ENTERPRISES                           | SH. SACHIN DHAMLIJA                     | 9971755433             | 03-05-2024    | 486               | -  | Decreed/Contested                      | -                           | -                               | SUIT FOR RECOVERY                 |
|         |  |            | 40, New Court Block-II | Commercial      | CS/COMM/404/2021       | 04-12-2021        | M/S TRADOON AGRO PRODUCTS VS R. K. SINGH                                      | SH. NEERAJ TYAGI                        | 9810114261             | 15-05-2024    | 893               | -  | Decreed/Contested                      | -                           | -                               | SUIT FOR RECOVERY                 |
|         |  |            | 40, New Court Block-II | Commercial      | OMP/COMM/34/2019       | 09-12-2019        | VISHNOO MITTAL VS M/S HDF BANK  | SH. RAKESH MALHOTRA AND BHARAT MALHOTRA | 9810239071             | 14-05-2024    | 1618              | -  | PETITION DISMISSED/CONTESTED           | -                           | -                               | ARBITRATION SECTION 34            |
|         |  |            | 40, New Court Block-II | Commercial      | CS/COMM/460/2023       | 03-02-2015        | M/S LEO ISPAT LTD. VS M/S THE ATLAS ELECTRIC INDUSTRIES                       | SH. SUBHASHISH KUMAR                    | NOT GIVEN              | 24-05-2024    | 3398              | -  | Decreed/Contested                      | -                           | -                               | SUIT FOR RECOVERY                 |
| 28      | SH. LAL SINGH, DISTRICT JUDGE                            | SOUTH-EAST | 18 BLOCK 1             | COMMERCIAL      | 159/2019               | 12-04-2019        | M/S K 2 BEVERAGES LLP Vs RAJESH KUMAR KUSHWAH                                 | Surender Gutpa & K. K. Mavai            | --                     | 31-05-2024    | 1876              | --   | DISMISSED                              | --                          | --                              |                                   |
| 29      | MS. NEELAM SINGH, DISTRICT JUDGE                         | SOUTH-EAST | 14                     | Commercial Suit | ARB. A. (COMM.)/7/2023 | 6/7/23            | VASTRANI EXPORT PRIVATE LIMITED THROUGH ITS DIRECTOR MR. ABDUL KHALID VS M/S. | RVESH SINGH                             | N/A                    | 5/6/24        | 334               | Yes  | PETITION U/S 34 DIMISSED               | --                          | --                              |                                   |
|         |  |            |                        |                 | OMP (COMM.)/46/2021    | 12/6/21           | FLOW TECH AIR PVT LTD VS KRUGER VENTILATION INDUSTRIES NORTH INDIA PVT LTD    | YOTI SHARMA                             | N/A                    | 5/8/24        | 884               | Yes  | PETITION U/S 34 DIMISSED               | --                          | --                              |                                   |
|         |  |            |                        |                 | CS (COMM)/294/2023     | 3/28/23           | GANESH SUBRAMANIAN VENKATESHWARAN Vs DEVIKA GOLD HOMZ PVT. LTD                | IKRANT HUDD                             | N/A                    | 5/10/24       | 409               | Yes  | PLAINT REJECTED                        | --                          | --                              |                                   |
|         |  |            |                        |                 | CS (COMM)/580/2021     | 12/19/21          | M/S INDIAN TOURISTER VS M/S NATURE AND NURTURE HEALTHCARE PVT.                | ID. HASSIBUD                            | N/A                    | 5/15/24       | 878               | Yes  | DECREEED                               | --                          | --                              |                                   |
|         |  |            |                        |                 | CS (COMM)/554/2023     | 6/7/23            | PASUPATI SALES AND SERVICES PVT. LTD. Vs GB EQUIPMENTS SYSTEM LTD             | KUNAL RAWA                              | N/A                    | 5/15/24       | 343               | Yes  | PLAINT REJECTED                        | --                          | --                              |                                   |
|         |  |            |                        |                 | CS (COMM)/688/2022     | 7/18/22           | RAM NIWAS DHURIYAR Vs CHHATRAPAL SINGH  | AR KUMAR SRI                            | N/A                    | 5/16/24       | 668               | Yes  | PLAINT RETURNED                        | --                          | --                              |                                   |
|         |  |            |                        |                 | ARB TN/248/2018        | 10/22/18          | ENGINEERING PROJECTS (INDIA) LTD Vs DEEPAK BUILDERS                           | KMNP LAW                                | N/A                    | 5/16/24       | 2033              | Yes  | PETITION U/S 34 ALLOWED                | --                          | --                              |                                   |
|         |  |            |                        |                 | CS (COMM)/215/2020     | 8/22/20           | MULTICOM EXPORTS Vs P.S. PHOTO FRAME  | UBHAV BHAS                              | N/A                    | 5/17/24       | 1364              | Yes  | DISPOSED OF                            | --                          | --                              |                                   |

| Sr. No. | Court               | District   | Court Room | Case Type       | Case No.             | Date of Registration | Petitioner Name Vs Respondent Name  | Advocate              | Advocate Mobile Number | Date Decision | Days for disposal | Whether Pre-Institution Mediation took Place | Nature of Disposal (Contested Settled) | Date of execution of decree | Number of days for execution of | Act Section |
|---------|---------------------|------------|------------|-----------------|----------------------|----------------------|---|-----------------------|------------------------|---------------|-------------------|--|--|-----------------------------|---------------------------------|-------------|
|         |                     |            |            |                 | OMP (COMM.)/25/2023  | 3/23/23              | M/S LOOPS N STYLE EXPORTS PVT. LTD. Vs M/S PINNACLE CAPITAL SOLUTIONS PVT. LTD. | ANUJ ARORA            | N/A                    | 5/16/24       | 420               | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | OMP (COMM.)/26/2023  | 3/23/23              | SIDHANT DHINGRA Vs M/S PINNACLE CAPITAL SOLUTIONS PVT LTD                       | ANUJ ARORA            | N/A                    | 5/16/24       | 420               | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | CS (COMM)/359/2023   | 4/17/23              | RITIKA BAHL Vs SAHIL SACHDEVA   | IL KUMAR SA           | N/A                    | 5/18/24       | 397               | Yes  | PLAINT RETURNED                        | --                          | --                              |             |
|         |                     |            |            |                 | CS (COMM)/666/2022   | 5/18/23              | NARESH KUMAR JAIN Vs SAROHA PRINTIBG AND PACKAGING PVT LTD                      | JENDRA YAD            | N/A                    | 5/7/24        | 355               | Yes  | DISPOSED OF                            | --                          | --                              |             |
|         |                     |            |            |                 | OMP (COMM.)/31/2020  | 9/28/20              | SBJ CENTRE OF EXCELLENCE PVT LTD Vs VIDYA DEVI JAIN                             | CHIL FERNANT          | N/A                    | 5/21/24       | 1331              | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | OMP (COMM.)/101/2023 | 11/1/23              | RAJ GUDWANI Vs REKHA  | SHANT KUMA            | N/A                    | 5/22/24       | 203               | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | CS (COMM)/780/2022   | 8/5/22               | NARENDER PAL CHADHA Vs MHT COMTEL PRIVATE LIMITED                               | UDAY SETH             | N/A                    | 5/24/24       | 658               | Yes  | DISPOSED OF                            | --                          | --                              |             |
|         |                     |            |            |                 | OMP (COMM.)/42/2021  | 10/30/21             | M/S. SPLENDOR LANDBASE LTD Vs ARYSTA LIFE SCIENCE INDIA LTD                     |                       | N/A                    | 5/24/24       | 937               | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | OMP (COMM.)/43/2021  | 11/22/21             | ARYSTA LIFE SCIENCES INDIA LTD. Vs SPLENDOR LANDBASE LTD                        | AMITA MARIN           | N/A                    | 5/24/24       | 914               | Yes  | PETITION U/S 34 DISMISSED              | --                          | --                              |             |
|         |                     |            |            |                 | CS (COMM)/116/2023   | 2/2/23               | CANARA BANK Vs HAIDER ALI PROP M/S HAIDER ALI FABRICATOR                        | NJEEV CHOPI           | N/A                    | 5/24/24       | 477               | Yes  | DECREED                                | --                          | --                              |             |
|         |                     |            |            |                 | CS (COMM)/7/2018     | 10/29/18             | VIAS DEV Vs RAJAT MIGLANI   | OM PRAKASHI           | N/A                    | 5/28/24       | 2038              | Yes  | DISPOSED OF                            | --                          | --                              |             |
| 30      | SH. AJAY KUMAR JAIN | SOUTH-EAST | 20         | PETTITON U/S 34 | OMP (COMM)/2/2022    | 1/4/22               | SANJOO KHERA Vs DEWAN HOUSING FINANCE CORPORATION LTD                           | TEJVEER SINGH(P),     | 9.7E+009               | 5/6/24        | 853               | NO   | CONTESTED                              | --                          | --                              |             |
|         |                     |            |            | COMERCIAL SUIT  | CS (COMM)/754/2023   | 8/16/23              | M/S BAINDA LEASING AND FINANCE PRIVATE LIMITED Vs M/S EPOCH INSURANCE BROKERS   | Surender(P),          | 9.9E+009               | 5/6/24        | 264               | NO   | CONTESTED                              | --                          | --                              |             |
|         |                     |            |            | COMERCIAL SUIT  | CS (COMM)/826/2023   | 9/11/23              | STATE BANK OF INDIA Vs NITISH KAUSHIK   | VARUN CHANDIOK(P),    | 9.8E+009               | 5/10/24       | 242               | YES  | CONTESTED                              | --                          | --                              |             |
|         |                     |            |            | COMERCIAL SUIT  | CS (COMM)/496/2023   | 5/25/23              | VIRGO LAMINATES LIMITED Vs GOVINDARAJ SUJITHA                                   | SACHIN KUMAR JAIN(P), | 9.9E+009               | 5/14/24       | 355               | YES  | CONTESTED                              | --                          | --                              |             |

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|---------|-----------------------|------------|------------|-----------------|-----------------------|----------------------|--|--------------------------|------------------------|------------------|-------------------|--|--|-----------------------------|---------------------------------|-------------|
|         |                       |            |            | COMERCIAL SUIT  | CS DJ/93/2021         | 1/30/21              | BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEMS PRIVATE LIMITED                 | VIVEK GUPTA(P),          | 9.9E+009               | 5/16/24          | 1202              | YES  | CONTESTED                              | --                          | --                              |             |
|         |                       |            |            | COMERCIAL SUIT  | CS (COMM)/267/2019    | 3/13/19              | ASHWIN LOGISTICS PVT LTD Vs TOLLMAN INTERNATIONAL PVT LTD                  | SMRUTI RANJAN MUDULI(P), | 9.9E+009               | 5/31/24          | 1906              | YES  | CONTESTED                              | --                          | --                              |             |
|         |                       |            |            | COMERCIAL SUIT  | CS (COMM)/265/2019    | 3/13/19              | ASHWIN LOGISTICS PVT LTD Vs VISHWAKARMA SCALES PVT LTD                     | SMRUTI RANJAN MUDULI(P), | 9.9E+009               | 5/31/24          | 1906              | YES  | CONTESTED                              | --                          | --                              |             |
| 31      | MS. ANU GROVER BALIGA | SOUTH-EAST | 21         | COMMERCIAL SUIT | OMP(I) (COMM)/66/2023 | 10/16/23             | MONEYWISE FINANCIAL SERVICES PVT LTD V/s. PRAMOD CHAUHAN                   | PREETI (P)               | 7.83E+009              | 5/15/24          | 212               | NO   | Contested                              | --                          | --                              |             |
|         |                       |            |            | COMMERCIAL SUIT | CS DJ/339/2019        | 4/20/19              | JAIVER SINGH Vs JHS SVENDGAARD LABORATORIES LTD                            | SIKHA SAPRA (P)          | 9.81E+009              | 5/29/24          | 1866              | NO   | Contested                              | --                          | --                              |             |
| 32      | SH. BHUPESH KUMAR     | SOUTH-EAST | 22         | COMMERCIAL CASE | CS (COMM)/99/2021     | 2/15/21              | M/S BOMBAY FISH SHOP Vs M/S DOGGIES DABBAS PVT. LTD.                       | ALOK BHACHAWAT           | --                     | 5/28/24          | 1198              | YES  | Contested                              | --                          | --                              |             |
|         |                       |            |            | COMMERCIAL CASE | CS (COMM)/489/2023    | 5/23/23              | R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPG CONSULTANTS LLP THROUGH ITS   | RISHI SURI               | 882440743              | 5/14/24          | 357               | YES  | Contested                              | --                          | --                              |             |
|         |                       |            |            | COMMERCIAL CASE | CS (COMM)/681/2023    | 7/19/23              | RENAISSANCE AQUA PVT. LTD. THROUGH SHRI PUNISH KHANNA DIRECTOR Vs NATIONAL | SANJAY BANSAL            | 9.8E+009               | 5/20/24          | 306               | YES  | Contested                              | --                          | --                              |             |
|         |                       |            |            | COMMERCIAL CASE | CS (COMM)/812/2023    | 8/24/23              | R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPGCONSULTANTS LLP THROUGH ITS    | RISHI SURI               | 882440743              | 5/14/24          | 264               | YES  | Contested                              | --                          | --                              |             |
| 33      | MS NIRJA BHATIA       | SOUTH-EAST | 30         | Comm.           | 388/2022              | 23.04.2022           | Punjab National Bank V/S Shiv Batla  | Sh Kesar Ali             | 1.00E+010              | 04.05.2024       | 742 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |                       |            |            | Comm.           | 422/2022              | 30.04.2022           | Ritzy chemicals pvt Ltd Vs Sunrex Vinyls                                   | Sh. Rajneesh Vasts       | 9811048811             | 13.05.2024       | 744 days          | Nil  | Dismissed                              | Nil                         | Nil                             |             |
|         |                       |            |            | Comm.           | 434/2022              | 10.05.2022           | INBREW BEVERAGES PVT LTD Vs PIONEER GEL PVT LTD                            | Sh. Vishesh Dundiya      | 9.89E+009              | 31.05.2024       | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |                       |            |            | Comm.           | 435/2022              | 10.05.2022           | INBREW BEVERAGES PVT LTD Vs FORTUNE HEALTHCARE SERVICES PVT LTD            | Sh. Vishesh Dundiya      | 9.89E+009              | 31.05.2024       | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |                       |            |            | Comm.           | 436/2022              | 10.05.2022           | INBREW BEVERAGES Vs MANJIT SINGH   | Sh. Vishesh Dundiya      | 9.89E+009              | 31.05.2024       | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |                       |            |            | Comm.           | 438/2022              | 10.05.2022           | M/S INBREW BEVERAGES PRIVATE LIMITED Vs RAJ KUMAR GUPTA                    | Sh. Vishesh Dundiya      | 9.89E+009              | 31.05.2024       | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |

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|         |   |            |            | Comm.           | 439/2022            | 10.05.2022        | INBREW BEVERAGES PVT LTD Vs ALVIRA REALITY SERVICES                | Sh. Vishesh Dundiya | 9.89E+009              | 31.05.2024    | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |   |            |            | Comm.           | 440/2022            | 10.05.2022        | INBREW BEVERAGES PVT LTD Vs RAVINDER PAL SINGH                     | Sh. Vishesh Dundiya | 9.89E+009              | 31.05.2024    | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |   |            |            | Comm.           | 488/2022            | 10.05.2022        | INBREW BEVERAGES PVT LTD Vs AMARPREET                              | Sh. Vishesh Dundiya | 9.89E+009              | 31.05.2024    | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |   |            |            | Comm.           | 490/2022            | 10.05.2022        | INBREW BEVERAGES PVT LTD Vs GOLDENLINE DEVELOPERS PVT LTD          | Sh. Vishesh Dundiya | 9.89E+009              | 31.05.2024    | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
|         |   |            |            | Comm.           | 492/2022            | 10.05.2022        | M/S INBREW BEVERAGES PVT LTD Vs VRINDAVAN APPARELS PVT LTD         | Sh. Vishesh Dundiya | 9.89E+009              | 31.05.2024    | 752 days          | Nil  | Decreed                                | Nil                         | Nil                             |             |
| 34      | SH. RAJESH KUMAR SINGH                                  | SOUTH-EAST | 23         | OMP             | OMP (COMM.)/34/2020 | 29-10-2020        | MODERN RADIO HOUSE (INDIA) PVT LTD. Vs M/S JR MODI ASSOCIATES LTD. | SUMEDHA DANG        | ---                    | 18-05-2024    | 1297              | yes  | DISMISSED                              | ---                         | ---                             |             |
|         |   |            |            | COMMERCIAL SUIT | CS (COMM)/216/2021  | 07-04-2021        | CONTINENTAL CONSTRUCTION PROJECTS LTD. Vs CHARANJEET SINGH         | PRABHAT KUMAR RAI   | ----                   | 09-05-2024    | 1128              | yes  | DECREE                                 | ---                         | ---                             |             |
|         |   |            |            | COMMERCIAL SUIT | CS (COMM)/354/2023  | 15-04-2023        | LENSKART SOLUTION PVT LTD Vs SUDESH AGGARWAL                       | PUNEET BAJAJ        | 92 1 3181809           | 20-05-2024    | 401               | yes  | DISMISSED ON MERITS                    | ---                         | ---                             |             |
| 35      | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | 39         | CS(COMM)        | 991/2022            | 01.10.2022        | MS HSPS TEXTILES PVT VS MS KUMAR BROTHE CO & ANATHER               | RADHY SHYAM         | 981104149 4            | 04.05.2024    | 582               | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | CS(COMM)        | 994/2023            | 11.10.2023        | RAJNISH KUMAR V/S NEW SHOP   | HORIZON ASSOCIATES  |                        | 18.05.2024    | 221               | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | CS(COMM)        | 746/2023            | 14.08.2023        | SBI V/S INDIRA   | DHARMENDRA SINGH    |                        | 21.05.2024    | 282               | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | CS(COMM)        | 31/2022             | 05-01-2022        | MS SALORA INTERNATIONAL LTD VS MS SIDDHART ENTERPRISE              | AJAY MALVIYAN       | 7.9E+009               | 27.05.2024    | 874               | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | CS(COMM)        | 610/2023            | 04-07-2023        | S B I VS SH RISHIPAL SINGH   | AMIT KU SINGH       | 7.0E+009               | 5/28/24       | 330               | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | MS DJ           | 265/24              | 3/20/24           | THOMSON PRESS INDIA VS COUNCIL FOR ROBOTICS AND ARTOMATION         | SANDEEP MISHRA      | 1.0E+010               | 5/29/24       | 71                | NO   | DECREE                                 | NO                          | NO                              |             |
|         |   |            |            | CS(COMM)        | 362/2020            | 10-12-2020        | OMEX LIMITED VS OMEX DESIGN  | SAGAR KU PRADHAN    | 9.9E+009               | 30.05.2024    |                   | NO   | DECREE                                 | NO                          | NO                              |             |

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| 36      | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02      | EAST       | 12                                     | RECOVERY       | 96/2020            | 13-02-2020        | NATH PAPER PVT.LTD. VS. M/S SINGARI PAPER CONVERTOR              | TARUN AGGARWAL VS. JITENDER KUMAR | 9999960284             | 31-05-2024    | 1568              | YES  | CONTESTED                              | NIL                         | NIL                             |             |
|         |  |            | 12                                     | RECOVERY       | 105/2022           | 16-04-2022        | STATE BANK OF INDIA VS. ASHOK PARCHA                             | JAWAHAR CHAWLA V S. JAYANT NANDAN | 9312965659             | 17-05-2024    | 761               | YES  | CONTESTED                              | NIL                         | NIL                             |             |
|         |  |            | 12                                     | RECOVERY       | 162/2022           | 28-05-2022        | DIVYANSH PRATHAM INFRACOM PVT.LTD. VS. DWARIKA INFOCOM PVT. LTD. | H.L. TIKU VS. RAVINDER RAWAT      | 9818933150             | 09-05-2024    | 706               | YES  | CONTESTED                              | NIL                         | NIL                             |             |
|         |  |            | 12                                     | RECOVERY       | 145/2022           | 19-05-2022        | PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES                  | MARINA K SAKIA VS. GURJEET SINGH  | 7503733786             | 14-05-2024    | 720               | YES  | CONTESTED                              | NIL                         | NIL                             |             |
|         |  |            | 12                                     | RECOVERY       | 172/2023           | 15-05-2023        | PUNJAB NATIONAL BANK VS.M/S DEEPAK TRADING COMP.                 | JYOTI GAUTAM VS. SHRI JK SINHA    | 9109315391             | 21-05-2024    | 371               | YES  | CONTESTED                              | NIL                         | NIL                             |             |
| 37      | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02   | EAST       |  |                |                    |                   |  |                                   |                        |               |                   |  |  |                             |                                 |             |
| 38      | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building KKD                  | CS(COMM)       | 82/2022            | 16.08.2022        | CENTRAL BANK OF INDIA VS. MRS. NEHA                              | ARVIND KUMAR SINGH                | 9868789507             | 06.05.2024    | 629               | CONTESTED                                    |  | N/A                         |                                 |             |
|         |  |            |  | CS(COMM)       | 46/2021            | 23.07.2021        | DINESH KUMAR TYAGI VS SH. BHUPENDER KUMAR                        | PARTHIV MEHTA                     | 9811044353             | 15.05.2024    | 1023              | CONTESTED                                    |  | N/A                         |                                 |             |
|         |  |            |  | CS(COMM)       | 16/2021            | 15.01.2021        | M/S ARMAAN STEEL VS M/S ITD CEMENTATION INDIA LTD                | A.K. DUBEY                        | 7838122354             | 30.05.2024    | 1231              | CONTESTED                                    |  | N/A                         |                                 |             |
|         |  |            |  | CS(COMM)       | 122/2022           | 22.10.2022        | ITD CEMENTATION INDIA LTD VS. ARMAAN STELL                       | BHARGAVAN                         | 9873566019             | 30.05.2024    | 586               | CONTESTED                                    |  | N/A                         |                                 |             |
|         |  |            |  |                |                    |                   |  |                                   |                        |               |                   |  |  |                             |                                 |             |
| 39      | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)      | Shahdara   | 301, New Court Building, SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 428/2023 | 08/22/2023        | SARAOGI SUPER SALES PVT LTD VS. PRASHANT SAURAV                  | H. VARUN BEL                      | 8.29E+009              | 05/04/2024    | 256               | YES  | DECREED                                | TION NOT                    | NO                              |             |
|         |  |            |  | CS(COMMERCIAL) | CS (COMM) 15/2019  | 04/24/2019        | ICES VS. KANISHKA E  | NEERAJ KANWAR                     | 7.02E+009              | 05/09/2024    | 1842              | YES  | DISMISSED                              | TION NOT                    | NO                              |             |
|         |  |            | 301, New Court Building, SHD/KKD/Delhi | CS(COMMERCIAL) | OMP (COMM) 22/2023 | 11/30/2023        | ELHI VS. RAVI KANT J   | ANKIT GUPTA                       | 9.89E+009              | 30.11.2023    | 162               | NO   | DISMISSED                              | TION NOT                    | NO                              |             |

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|         |  |            | 301, New Court Building, SHD/KKD/Delhi       | CS(COMMERCIAL) | CS (COMM) 83/2023  | 02/21/2023        | SH MOHIT MALIK PROP. OF M/S OM SAI TRADERS VS. SH VIJAY KUMAR GUPTA PROP. OF M/S SHRI | BHISHEK RAN        | 9716151918             | 05/21/2024    | 455               | YES  | DECREED                                | TION NOT                    | NO                              |             |
|         |  |            |  | CS(COMMERCIAL) | CS (COMM) 300/2021 | 08/23/2021        | NGB DIAGNOSTICS PVT LTD. THROUGH DIRECTOR RAKESH VS. SANDOR LIFE SCIENCES PVT LTD.    | ASHISH ASSOCIATES  | 9.81E+009              | 05/22/2024    | 1003              | YES  | DECREED                                | TION NOT                    | NO                              |             |
|         |  |            | 301, New Court Building, SHD/KKD/Delhi       | CS(COMMERCIAL) | CS (COMM) 640/2022 | 08/18/2018        | CHAUHAN VS. R J INF   | KESH CHAUL         | 9873793171             | 05/28/2024    | 2110              | YES  | DECREED                                | TION NOT                    | NO                              |             |
| 40      | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)         | Shahdara   | ROOM NO 208                                  | Commercial     | CS (COMM)/291/2022 | 25-04-2022        | ANJAY DIXIT Vs RUDAL S  | Garvit vinayak     | 9999985636             | 21.05.2024    | 747               | Yes  | DECREED                                | ution not f                 | nil                             |             |
|         |  |            | ROOM NO 208                                  | Commercial     | CS (COMM)/649/2023 | 23-12-2023        | od Kumar Aggarwal Vs Manash Chandra Loc   | 9.869E+010         | 28.05.2024             | 28.05.2024    | 157               | Yes  | DECREED                                | ution not f                 | nil                             |             |
|         |  |            | ROOM NO 208                                  | Commercial     | OMP (COMM)/19/2023 | 21-07-2023        | NARGESH KUMAR AND ANR Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD                | vivek shokeen      | 9650632532             | 10.05.2024    | 294               | no   | ALLOWED                                |                             |                                 |             |
| 41      | SH. SURENDER S. RATHI  | Shahdara   | 303, New Court Building                      |                | CS (COMM)/143/2023 | 16-03-2023        | LTD Vs M/S GREEN KAIKES   | SHEESH GUPTA (P),  |                        | 10-05-2024    | 431               |  | DECREED                                | N/A                         |                                 |             |
|         |  |            |  |                | CS (COMM)/97/2024  | 08-02-2024        | OG (SENIOR CITIZEN)   | Mohit Bansal(P),   |                        | 13-05-2024    | 94                |  | DECREED                                | N/A                         |                                 |             |
| 42      | Sh. Pawan Kumar Matto DJ (COMM-04)                           | Shahdara   | C. No 304 Sh. Pawan Kumar Matto DJ (COMM-04) |                | CS(COMM)/148/2023  |                   | SHUBHAM JAIN VS RAJENDER KUMAR MALU   | 18-03-2023         | ADITYA JAIN            | 8383953944    | 31-05-2024        | 440 DAYS                                     | -                                      | DECREED                     | Execution not filed till date   |             |
| 43      | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | 406  | Civil          | Omp (comm)110/2022 | 26.09.2022        | RAJVEER BANTH VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD                          | DEEPAK KOHLI       | NIL                    | 04.05.2024    | 435               | NIL  | contested                              | NIL                         | NIL                             |             |
|         |  |            |  |                | CS (COMM)462/2021  | 14.09.2021        | ANIL KUMAR TYAGI PROP. M/S BCG ENGINEER VS M/S KANODIA TECHNOPLAST LTD AND ORS        | K.V. GOPI          |                        | 14.05.2024    | 973               | NIL  | contested                              | NIL                         | NIL                             |             |
| 44      | SH.VINOD YADAV   |            | 316  | Civil          | CS(Comm.)/243/219  | 21.08.19          | Jay Kumar Bansal Vs. Amit Bansa   | Yuganshu Sharma    | N.A                    | 01.05.24      | 1715 Days         | Yes  | Contested                              | N.A                         | N.A                             |             |
|         |  |            |  |                | CS(Comm.)/340/22   | 05.07.18          | Arun Singhal Vs. Vinod Jain   | V.K Kalra          | N.A                    | 03.05.24      | 2129 Days         | Yes  | Contested                              | N.A                         | N.A                             |             |
|         |  |            |  |                | CS(Comm.)/895/22   | 23.11.22          | Vinod Jain Vs. Arun Singhal   | Kushal Kumar Gupta | N.A                    | 03.05.24      | 527 Days          | Yes  | Contested                              | N.A                         | N.A                             |             |

| Sr. No. | Court | District | Court Room | Case Type | Case No.         | Date of Registration | Petitioner Name VS Respondent Name                                    | Advocate       | Advocate Mobile Number | Date Decision | Days for disposal | Whether Pre-Institution Mediation took Place | Nature of Disposal (Contested Settled) | Date of execution of decree | Number of days of execution | Act Section |
|---------|-------|----------|------------|-----------|------------------|----------------------|---|----------------|------------------------|---------------|-------------------|--|--|-----------------------------|-----------------------------|-------------|
|         |       |          |            |           | CS(Comm.)/908/22 | 29.11.22             | Shubham Kumar Vs. Vaibhao Pratap Singh @ Prince and Another           | Badri Nath Jha | N.A                    | 09.05.24      | 527 Days          | Yes  | Contested                              | N.A                         | N.A                         |             |
|         |       |          |            |           | CS(Comm.)/151/20 | 31.05.19             | Mahalaxmi Developers Associates Vs. Smodi Infrasteel Pvt. Ltd. & Ors. | Dipika Jain    | N.A                    | 16.05.24      | 1812 Days         | Yes  | Contested                              | N.A                         | N.A                         |             |
|         |       |          |            |           | CS(Comm.)/347/22 | 19.07.18             | Darrick Insecticides Ltd. Vs. State Bank of India                     | Deepak Yadav   | N.A                    | 17.05.24      | 2129 Days         | Yes  | Contested                              | N.A                         | N.A                         |             |

| Sr. No. | Court   | District   | Court Room | Case Type         | Case No.          | Date Registration | Petitioner Name VS Respondent Name  | Advocate                         | Advocate Mobile Number | Date Decision | Days for disposal | Whether Pre-Institution Mediation took Place | Nature of Disposal (Contested Settled) | Date of execution of decree | Number of days for execution of | Act Section                                  |
|---------|---|------------|------------|-------------------|-------------------|-------------------|---|----------------------------------|------------------------|---------------|-------------------|--|--|-----------------------------|---------------------------------|--|
| 46      | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | 603        | Commercial Suit   | CS COMM. 536/2023 | 28.11.2023        | M/S PAVILION CADCAM SOLUTION PVT LTD VS JAMMU DENTAL LAB                      | J.C. VASHISTA, VAIBHAV           | 9891152939, 9810817800 | 08.05.2024    | 162               | YES  | ALLOWED                                | NIL                         | NIL                             | RECOVERY SUIT                                |
|         |   |            | 603        | Commercial Suit   | CS COMM. 330/2021 | 07.12.2021        | CANARA BANK VS JITENDER   | ANUJ AGGARWAL, VINOD KUMAR DUBEY | 9999490798, 8285051332 | 06.05.2024    | 884               | YES  | ALLOWED                                | NIL                         | NIL                             | RECOVERY SUIT                                |
|         |   |            | 603        | APPEAL U/S 37 (b) | ARBA.(COMM)1/2024 | 11.01.2024        | SHIVAM COMPUTERS AND COMMUNICATION & ANR. VS NEOGROWTH CREDIT PRIVATE LIMITED | VIBHU JAIN, AJAY GOYAL           | 9729615170, 9891147495 | 29.05.2024    | 139               | NO   | ALLOWED                                | NIL                         | NIL                             | APPEAL U/S 37 (2) BO OF THE ARBITRATI ON AND |

| Sr. No. | Court  | District   | Court Room | Case Type       | Case No.           | Date Registration | Petitioner Name VS Respondent Name                                       | Advocate           | Advocate Mobile Number | Date Decision | Days for disposal | Whether Pre-Institution Mediation took Place | Nature of Disposal (Contested Settled) | Date of execution of decree | Number of days for execution of | Act Section            |
|---------|--|------------|------------|-----------------|--------------------|-------------------|--|--------------------|------------------------|---------------|-------------------|--|--|-----------------------------|---------------------------------|------------------------|
| 47      | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.     |            | 613        | Commercial Suit | CS (COMM)/136/2021 | 30-03-2021        | LOTUS TRENDS PVT LTD TH. AR ASHOK KUMAR PANDEY Vs P.B.RETAIL PVT LTD     | Sh. Mohit Jain     | 9716968829             | 15-05-2024    | 1142              | DECREED                                      | NIL                                    | NIL                         | Recovery suit                   |                        |
|         |  |            | 613        | Commercial Suit | CS (COMM)/569/2022 | 23-12-2022        | HARVINDER SINGH SETHI Vs M/S ADHARV ENTERPRISES                          | Sh Jaspreet singh  | 9899641617             | 14-05-2024    | 508               | DECREED                                      | NIL                                    | NIL                         | Recovery suit                   |                        |
| 48      | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03   |            | 614        | Commercial Suit | CS(COMM) 492/2023  | 21.10.2023        | CANARA BANK VS SHRI GANESH SELF HELP GROUP                               | SH. SANJEEV CHOPRA | 9711142200             | 06.05.2024    | 200 DAYS          | NA   | CONTESTED-DECREED                      | NIL                         | NIL                             |                        |
| 49      | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | 509        | CS(COMM)        | 76/2023            | 21.02.2023        | Buoyant Logistics Pvt Ltd. Vs Pradeep Kumar                              | Karan Singh Tanwar | 9999601066             | 04.05.2024    | 438 days          | NA   | CONTESTED-DECREED                      | NIL                         | NIL                             | RECOVERY OF MONEY – 37 |
|         |  |            | 509        | CS(COMM)        | 235/2023           | 12.05.2023        | Preeti Anand Vs M/s Destination Restro and Cafe                          | Vishal Chhabra     | 9873330292             | 16.05.2024    | 370 days          | NA   | CONTESTED-DECREED                      | NIL                         | NIL                             | RECOVERY OF MONEY – 37 |
|         |  |            | 509        | CS(COMM)        | 401/2022           | 22.08.2022        | M/S Dharm Vir Manufacturing And Trading Vs M/s KND Shoppers Mart Pvt Ltd | SB Sharma          | 9313740656             | 13.05.2024    | 630 days          | NA   | CONTESTED-PLAINT REJECTED              | NA                          | NA                              | RECOVERY OF MONEY – 37 |